

होने के कारण यह क्षेत्र अत्यन्त निर्धन है और नौजवान बेकार हैं।

शीलीभीत जिला नेपाल और उमके द्वारा चीन की सीमा से लगा होने के कारण सामरिक दृष्टि से अत्यन्त महत्व का है। रेल की बड़ी लाइन न होने से आवश्यकता के समय सुरक्षा में सम्बन्धित मदद पहुंचाने में भी कठिनाई रहती है। 1962 के चीन के आक्रमण के समय इस जिले में चीनी लोग घुस आए और जानकारी प्राप्त कर लौट भी गए। शरदा नदी पर घनारा घाट के पास पुल बनने के बिना हम सुरक्षा की दृष्टि से निर्बल रहेंगे।

मैं केन्द्रीय सरकार से मांग करता हूँ कि इस जिले को अन्तर्राष्ट्रीय सीमा पर स्थित होने के कारण विशेष महत्व देकर विकास के लिए पूरा काम करें तथा उद्योग-धंधे, बड़ी रेल लाइन, घनारा घाट पर पुल व पुवायां में चीनी मिल की स्थापना आदि मांगों को पूरा करें।

(vii) Need to stop shifting of ISTRAC unit of ISRO from Sriharikota to Bangalore.

SHRI PUCHALAPALLI PENCHALAIAH (Nellore): Under Rule 377, I make the following statement :

The Government of India have very recently decided to shift ISTRAC Unit from Sriharikota Space Centre to Bangalore. As it is well-known, SHAR Centre is our foremost Space Research Centre. Sriharikota was chosen to launch Rockets for carrying on the space research. In the very near future we are proposing to launch satellites also as a part of our ambitious space programme. It is needless to say that Sriharikota was chosen on the basis of its merit and highly ideal location for space research.

But it is quite surprising how the space Administration has taken a

decision to shift ISRO Telemetry Tracking and Command network unit from Sriharikota to Bangalore. Instead of strengthening the Telemetry, Tracking and Commanding network at the launching station, which is an ideal location for the job, the Space administration in its wisdom has decided to shift it the Bangalore where, already the congestion and construction of many wings are hampering the research work.

In addition, the proposed shifting will put many of our scientists, Engineers and employers in much difficulty. The housing, educational and medical facilities are too inadequate.

Also, it will result in an additional expenditure of Rs. 10 crores. The country cannot afford such a high expenditure in the present tight economic situation.

Therefore, I request the Government of India to immediately stop shifting ISTRAC wing from Sriharikota to Bangalore. Also, I urge that all the units concerned with Space programme be located and strengthened at Sriharikota.

(viii) Need for central intervention in the proposed indefinite strike by workers of H.E.C. Ranchi.

श्री रीत लाल प्रसाद वर्मा : उपाध्यक्ष महोदय, भारी अभिव्यक्ति निगम (एच०ई०सी०) रांची के श्रमिकों ने भारतीय मजदूर संघ से सम्बद्ध हटिया श्रमिक संघ एवं अन्य पांच यूनियनों के नेतृत्व में आवश्यकता पर आधारित प्रोन्नति नीति (Need Based Promotion Policy) के बदले शंकरन गमिनि के अनुसार डेट लाइन प्रमोशन पॉलिसी (Data Line Promotion Policy) लागू करने सरकारी घोषणानुसार रांची को बी-2 ग्रेड सिटी घोषित होने के कारण 1-8-82 से ही नगर क्षतिपूर्ति भत्ता (सी०सी०ए०) एवं 15 प्रतिशत मकान भाड़ा भत्ता (एच०आर०ए०) देने तथा

दो श्रमिक नेताओं को 16-7-84 को बिना किसी पूर्व नोटिस के सेवा समाप्ति के आदेश को वापस लेने एवं अन्य 19 सूची मांगों को लेकर दिनांक 23-7-84 को अभूतपूर्व शांतिपूर्ण लगभग शत-प्रतिशत हड़ताल हुई जिससे निगम को लगभग 75 लाख का अनुमानित घाटा हुआ। श्रमिकों की यूनियनों ने घोषणा की है कि अगर मजदूरों की उपर्युक्त मांगे नहीं मानी गईं तो निगम के लगभग 20 हजार कर्मचारी 9 अगस्त से अनिश्चितकालीन हड़ताल पर चले जायेंगे, जिसमें निगम को करोड़ों रुपए क्षति होने की सम्भावना है। अतः मजदूरों की मांगों पर विचार कर 9 अगस्त, 1984 में प्रस्तावित हड़ताल को टाल कर निगम को क्षति से बचाया जाए।

(ix) Reorganising the local RMS of Burdwan for avoiding inconvenience to Public.

SHRI SUSHIL BHATTACHARYYA (Burdwan) : Sir, I would like to draw the attention of the Government to the avoidable delay now suffered by the people of Burdwan in receiving their mails. The paper sorting office of the first and the second class mails was transferred to Durgapur a few years ago as there was shortage of accommodation for it at that time. This arrangement for sending mails, even journals published in Burdwan to Durgapur caused unusual delay in delivery of the journals and consequently much discontentment among the public. Things improved a little when journals published in Burdwan were exempted from being sent to Durgapur after repeated representation to the Ministry of Communications. There is, however, no point in sending the mails to Durgapur for sorting, when accommodation for a sorting office is now readily available at the local R.M.S. office. This accommodation, if needs be, can further be extended if the nuisance of an overflowing pit of a lavatory is removed elsewhere and a nearby cycle stand for the employees is converted into a room.

In the circumstances, I would request the government to put an end to serious inconvenience and much irritation caused

to the people of Burdwan by simply reorganising the local R.M.S. in a more meaningful way.

12.27 hrs.

DISCUSSION RE : RECENT DEVELOPMENT IN JAMMU AND KASHMIR—

(Contd)

MR. DEPUTY-SPEAKER : Now, the House will resume further discussion on the statement made by the Minister of State in the Ministry of Home Affairs in the House on the 26th July, 1984 regarding recent developments in Jammu and Kashmir. Prof. Saifuddin Soz was on his legs. He has already taken 27 minutes.

SHRI SOMNATH CHATTERJEE (Jadavpur) : But he had been interrupted many times.

MR. DEPUTY-SPEAKER : How much time do you require ?

PROF. SAIFUDDIN SOZ (Baramulla) : I do not know. I will decide after taking about 15 minutes.

PROF. MADHU DANDAVATE (Rajapur) : Let us see how it develops.

PROF. SAIFUDDIN SOZ : I will try to finish early. Mr. Deputy Speaker, Sir, I was explaining yesterday how Congress-I was behaving in Jammu and Kashmir. I was giving chronology of the toppling game in which the Congress-I indulged in. Now, You see, what happened today this morning at 10 O'clock. The Speaker of the Legislative Assembly, Mr. Itoo was.....

THE MINISTER OF HOME AFFAIRS (SHRI P.V. NARSIMHA RAO) Mr. Deputy Speaker, Sir, are we going to discuss what happened in another Legislative Assembly ?

MR. DEPUTY-SPEAKER : He has not gone into the details. He has only told that.....

SHRI P.V. NARSIMHA RAO : He is going into the details.